National Company Law Tribunal

Allahabad Bench

CP NO. 49/ND/2014

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

Name

NAME OF THE COMPANY: Moradobad club L+d

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 2013 Representation Designation

1.

SI. NO.

2.

CP No. 49/ND/2014

The cases is fixed for pronouncement of order in respect of CA No. 91/2015. The order in detail is recorded separately. The CA is rejected no order as to cost. Consequently, the main CP No.49/ND/2014 also stands disposed of.

Shri H.P. Chaturvedi, Member (Judicial)

Date: 11.09.2017

Typed by Mohd Zaid